COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 284 OF 2016 AND APPEAL NO. 65 OF 2016 & IA NO. 166 OF 2016

Dated: 5th December, 2017

APPEAL NO. 284 OF 2016

In the matter of:

Biomass Power Producers & Ors. Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL NO. 65 OF 2016 & IA NO. 166 OF 2016

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)

Vs.

Biomass Power Producers Association & Ors. Respondent(s)

<u>ORDER</u>

This matter could not be taken up due to administrative reasons.

List these matters on <u>13.02.2018</u>.

COURT MASTER